

(c) whether Government believes that there is any foreign support to Naxals, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) 'Police' and 'Public Order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the concerned State Governments. The Central Government closely monitors the situation and coordinates/supplements the efforts of the State Governments over a wide range of issues, both on security and development fronts.

The Central Government has been pursuing a four pronged strategy to tackle LWE insurgency—security related measures; development related interventions; ensuring rights and entitlements of local communities and public perception management. While on security front, the Central Government assists the State Governments by providing Central Armed Police Forces (CAPFs) battalions training, funds for Modernization of State Police Force, equipment and arms, sharing of intelligence etc., on development side, the Central Government has taken various measures including construction of roads, strengthening of communications network, installation of mobile towers, improving network of banks, post offices, health and education facilities etc. in LWE areas.

(b) Issues like poverty, illiteracy, displacement and forced eviction, land and livelihood related factors, social exclusion, prevalent in LWE areas has created an environment of vacuum of State presence and opportunity to the Left Wing Extremist groups to carry out violence activities based on their ideology.

(c) As per the inputs available, the CPI (Maoist) party has ideological links with foreign Maoist organisations in Philippines, Turkey etc. The outfit is also a member of the Coordination Committee of Maoist Parties and Organizations of South Asia (CCOMPOSA). LWE groups have participated in Conferences/Seminars conducted in Belgium and Germany. It is felt that they have also drawn ideological support from several Maoist fringe organizations located in Germany, France, Holland, Turkey and Italy.

Stationery items purchased by Delhi Police

65. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of stationery items etc. purchased by Delhi Police as per the provisions of Rule 145 and Rule 146 of the General Financial Rules-2005, during 2015-2016 till date, with specification and the purchase price against each item;

(b) the details of the Purchase Committee(s) constituted by the Commissioner, Delhi as per the provisions of Rule 146 of the General Financial Rules-2005;

(c) the quantum of funds incurred by Delhi Police on the purchase of stationery and general items during the last two years; and

(d) the details of reasons for not purchasing stationery etc. from Kendriya Bhandar?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) Delhi Police has reported that an approximate amount of ₹ 8,36,85,751/- was spent on stationery items purchased by Delhi Police as per provision of rule 145 and 146 of General Financial Rules-2005, during the year 2015-2016 (upto 31.01.2016). Delhi Police has also informed that the details about specification and purchase price of each stationery item separately are not Centrally collated by them.

(b) Delhi Police has constituted the local purchase committees under Rule 146 of GFRs in various Districts/Units/Bns. headed by their respective Head of Offices.

(c) The quantum of funds incurred by Delhi Police on the Purchase of Stationery and General Items during the last two years *i.e.* 2013-2014 and 2014-2015 are ₹ 22,19,38,455 and ₹ 26,20,52,868 respectively.

(d) Delhi Police has reported that the quotations are called from various Government stores including Kendriya Bhandar and reputed firms in this regard for participating in the tender proceeding for purchase of stationery articles. After receiving the quotations, the same are opened by the Purchase Committee and Work is awarded to the firm having the lowest quotations/bid.

**Meeting of terrorists and SP of Punjab Police before
Pathankot terror attack**

†66. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a meeting took place between terrorists and the SP of Punjab Police, goldsmith and others before attack on the Pathankot Air Force Base;

(b) if so, whether these people have been deemed free from culpability on the basis of the statements given by them during interrogation;

† Original notice of the question was received in Hindi.